

Government of India  
Ministry of Finance  
Department of Expenditure

**LOK SABHA  
UNSTARRED QUESTION NO. 1755**

**TO BE ANSWERED ON FRIDAY, THE 25<sup>th</sup> NOVEMBER, 2016  
AGRAHAYANA 4, 1938 (SAKA)**

**MEAGER BENEFITS OF 7<sup>th</sup> CPC**

**QUESTION**

**1755. SHRI PINAKI MISRA:**

Will the **Minister of FINANCE** be pleased to state:

- (a) whether the Government employees got only a meager financial benefit of 14 per cent or less after implementation of 7th CPC;
- (b) if so, the details of percentage of salary they got before and after implementation of Seventh CPC and the reasons for such meager hike in their salaries; and
- (c) whether the benefit given in the 7<sup>th</sup> CPC is one of the lowest in all time ever since the Government had been implementing the recommendations of CPC and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)**

- (a) to (c): All Government employees have got a financial benefit of at least 14.29 per cent by way of revision of salary after implementation of Seventh Central Pay Commission (7<sup>th</sup> CPC). The increase in pay as recommended by the 7<sup>th</sup> CPC is based on the detailed deliberations by the Commission keeping in view all relevant factors having a bearing upon the prevailing circumstances, which has been accepted by the Government.

\*\*\*\*\*